

PROFILE OF SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER(JUDICIAL)

Enrolled as an Advocate with the Orissa State Bar Council in January 1986 and practiced in Orissa High Court till September 1991. From October, 1991 till December, 1994 practiced in the Supreme Court of India. Joined the Central Agency Section, Department of Legal Affairs, Ministry of Law and justice, Supreme Court of India as Assistant Government Advocate on 4th January, 1995.

From April, 2016 to July 2017 worked as Presiding Officer, Employees Provident Fund Appellate Tribunal in Bengaluru and also held additional charge of EPFO at Delhi for a period of three weeks in April-May 2017.

Therefore, repatriated back to Central Agency Section in July, 2017, consequent upon the merger of Tribunals Worked as Additional Government Advocate till the appointment in National Company Law Tribunal (NCLT), New Delhi Bench as Member Judicial.